

and Commonwealth Affairs has stated in the House of Commons on the 8th of this month that while development schemes already under way in Pakistan are not being stopped, no new aid is being supplied to the Government of Pakistan. He has also stated that all the members of the Aid Pakistan Consortium have made it clear to the Pakistan Government that there must be a proper political framework within which aid can be injected into Pakistan. The British Government have also impressed on the President of Pakistan the need for a political settlement which can give the refugees from East Bengal the confidence to return to their homes.

Decentralisation of Central Government Offices in Delhi

* 479. DR. KARNI SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in view of the high pressure on land in the Capital, Government propose to embark upon a programme of decentralisation of the Central Government offices; and

(b) if so, the particulars thereof?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) and (b). It has been the avowed policy of the Government, for the following reasons, to shift such of the Central Government offices out of Delhi as could function from other places without detriment to their administrative efficiency:—

- (i) The possibility of further construction of office and residential accommodation in Delhi is extremely limited having regard to the excessive pressure on land and the various civic services due to the steady large scale increase in population.
- (ii) To relieve congestion both in the matter of office and residential accommodation.
- (iii) To make provision for the possible expansion activities of Ministries/ Departments such as Defence, External Affairs, Home, etc. which should necessarily on strategic and

other considerations be retained in Delhi.

Some success has been achieved. Further steps that should be taken with a view to achieving better results in deconcentration of offices outside the Capital are under examination by the Government.

Preparations by Pakistan to Launch a Major Operation across Cease fire Line in Kashmir

* 302. SHRI H. M. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of Government has been drawn to the Press report appearing in the *Hindustan Times* of 2nd February, 1971 regarding the statement made by the President of Pakistan-occupied Kashmir that preparations to launch a major operation across the ceasefire line are under way in the area and calling for unconventional warfare including guerilla action in intensifying the war of liberation in Kashmir; and

(b) if so, the reaction of Government in regard thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). Government have seen the Press report referred to. Government are aware of the training being imparted to Pakistani personnel in Pakistan Occupied Kashmir in guerilla tactics. The developments across the cease-fire line in J. & K. continue to be watched and taken into account in our defence plans.

Special Allowances for Doctors of C. H. S. Working in Difficult Areas

2003. SHRI RAMACHANDRAN KADANNAPALLI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state what special allowance has been sanctioned for doctors belonging to Central Health Service posted to difficult stations lacking urban facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): A special medical allowance @ Rs. 150/- p.m. has been sanctioned for C. H. S. doctors who are posted to such difficult stations as are categorised as category 'D' stations by the Government of India.